HIGH COURT, LUCKNOW

Date: 22.03.2020

ORDER

In view of the lockdown announced by the Govt. of Uttar Pradesh in 15 districts of U.P. which includes Lucknow to contain the spread of COVID-19 (Corona virus), three Emergency response teams comprising of officers and doctors have been created. These teams have been created to assist the Hon'ble Judges and Officers/Staff (from Class I to Class IV) in case if they face any emergency situation related to medical services/essential commodities/ transportation/communications etc. These teams shall work in three shifts and shall maintain liaison with the State Government authorities so as to ensure that immediate help is provided to the Hon'ble Judges and Officers/Staff (from Class I to Class IV including employees of district courts working on deputation in High Court) if required.

SI. No.	Timings during which the team shall work	Name of the officers/doctor alongwith their mobile/whatsapp numbers (helpline numbers)
1.	From 8 AM till 4 PM	1.Shri. Srish Kumar, Joint Registrar, Mob No-8004996699 2.Shri. Kumar Vaibhav, Review Officer, Mob No- 9971791951 3.Dr.Yogendra Singh, Mob No-9415007475, 8840607624
2.	From 4 PM till 12:00 AM	1.Shri. Shailendra Kumar, Dy. Registrar, Mob No-8004905689 2.Shri. Archit Parmar, Review Officer, Mob No- 9807671000 3.Dr. Saujanya Gupta, Mob No-9415089201,9116239729
3.	From 12:00 AM till 8 AM	1.Shri. H.M. Tariq, Section Officer, Mob No-8004905758, 9935226970 2.Shri. Mayank Kumar, Review Officer, Mob No-8765968900 3.Dr. Alok Yadav, Mob No- 9415048881

The aforesaid team members are directed to remain available on their mobile numbers in the time slots mentioned against their names and to remain vigilant in their duties.

Sd/-(Senior Registrar) 22.03.2020